

(₹ in crore)					
FY	2014-15	2015-16	2016-17*	2017-18*	2018-19 (as on 30.01.2019)
Central fund released	32,476.87	36,476.80	47,824.48	54,507.16	53570.68

\*Excluding amount of failed FTOs.

(c) Expenditure reported by States/UTs in Management Information System since 2014-15 is given below:—

(₹ in crore)					
FY	2014-15	2015-16	2016-17	2017-18	2018-19 (as on 30.01.2019)
Expenditure	36,025.04	44,002.59	58,062.92	63,648.27	56,450.96

Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme, hence no State/UT-wise allocation of fund is made.

(d) State/UT-wise Central fund released under MGNREGS during last three years are given in the Statement [Refer to the Statement appended to answer to USQ No. 108 Part (a) to (d)].

(e) There are 25.35 crore workers, out of which 11.82 are active workers under Mahatma Gandhi National Rural Employment Guarantee Scheme.

(f) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. State/UT-wise details of average days of employment provided per household for the financial year 2017-18 is given in Statement [Refer to the Statement appended to answer to USQ No. 108 Part (a) to (d)].

#### **Water conservation through MGNREGA**

119. SHRI HISHEY LACHUNGPA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) details of the water conservation goals achieved by Government through its flagship programmes like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) etc. in various parts of the country;

(b) whether Government has devised any future plans to promote water conservation in the rural areas and discourage misuse of groundwater which poses a huge danger to eco-system;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The water conservation and water harvesting structure to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging groundwater including drinking water sources are permissible under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The total works executed on water conservation and water harvesting after following due procedures of MGNREGS in FY 2018-19 (as on 30.01.2019) is as under:—

	Completed		Ongoing	
	Physical (Nos.)	Expenditure (₹ in crore)	Physical (Nos.)	Expenditure (₹ in crore)
All States	2,51,874	1,686.65	5,94,450	6,219.81

(b) to (d) Under Mission Water Conservation the Ministry has circulated the list of water stressed blocks in the States. The States are being advised to take up more than 65% of works under Natural Resource Management works in water stressed blocks. The technical officials in the States have been trained on Mission Water Conservation, water harvesting, ground water recharge, water budgeting under the training programme SAKSHAM. In the training programme, hands on training on geographic information system (GIS) technology have also been imparted to the technical officials for better planning of works under MGNREGA at the village level.

#### **Return of Indian scientists to work in India**

120. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government has any information regarding Indian scientists returning to India;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there has been any increase/decrease in the number of Indian scientists who are returning to work in India;

(d) if so, details thereof;

(e) whether Government has taken any measures to stop migration of Indian scientists to other countries; and